

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 1770 of 1997
M.A. 1768 of 1997

New Delhi this the 5th day of August, 1997

HON'BLE DR. JOSE P. VERGHESE, VICE-CHAIRMAN(J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. Shri Attar Singh
S/o Shri Bharat Singh,
R/o Village & Post Office
Dulhera,
District Rohtak,
Haryana.
2. Shri Sudhir Kumar
S/o Shri Adel Singh,
R/o A-42/B Jagat Puri,
Mandawli Road,
Shahdara,
Delhi.

... Applicants

By Advocate Shri Mukul Sharma

Versus

1. The Commissioner of Police,
Delhi Police Headquarters,
MSO Building,
New Delhi-110 022.
2. The Assistant Commissioner of
Police - HQ,
Central District Delhi,
Police Station Pahar Ganj,
Delhi.

... Respondents

ORDER (ORAL)

Hon'ble Dr. Jose P. Verghese, Vice Chairman

The allegation in this application is that the parallel departmental proceedings are being held on an identical fact as that of criminal proceedings. The details of departmental proceedings

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as well as criminal proceedings are not pleaded by mistake. The applicant seeks withdrawal of this O.A. with liberty to refile the same with proper pleadings and documents.

The O.A. is disposed of as withdrawn.


(K. MUTHUKUMAR)
MEMBER (A)


(DR. JOSE P. VERGHESE)
VICE CHAIRMAN

RAKESH